

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO - 377
ANSWERED ON – 02/02/2026**

Withdrawal of Implementation of PM-SHRI Scheme in Kerala

377. Adv Dean Kuriakose:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the State Government of Kerala has requested withdrawal on the implementation of PM-SHRI scheme after signing the Memorandum of Understanding (MoU) with the Union Government and if so, the details thereof;
- (b) whether a State Government can unilaterally withdraw from the MoU signed for the PM-SHRI scheme after its execution and if so, the guidelines allowing or restricting such withdrawal;
- (c) the details of fund allocated under PM-SHRI scheme and Samagra Shiksha Abhiyan (SSA), State/UT-wise including Kerala during the last three years; and
- (d) whether funds under the Samagra Shiksha Abhiyan (SSA) were delayed or withheld for Kerala due to non-signing of the PM-SHRI MoU?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)**

(a) to (d): Pradhan Mantri Schools for Rising India (PM SHRI) is a Centrally Sponsored Scheme in which PM SHRI schools are set up by strengthening the existing schools from amongst schools managed by Central Government/State/UT Government/local bodies. These schools are to showcase all the initiatives of National Education Policy (NEP) 2020, be the exemplar schools, and also offer benchmarking leadership to other schools in the neighbourhood.

Under the PM SHRI scheme, States/UTs sign a Memorandum of Understanding (MoU) with Centre, laying down the commitments for supporting these schools for achieving specified quality assurance as PM SHRI schools. Thereafter, the selection of PM SHRI schools is done through the Challenge Mode, wherein schools compete for support to become exemplar schools.

The State of Kerala has signed the MoU on 23rd October 2025, which is to be followed by transparent challenge Mode for the selection of PM SHRI schools. Subsequently, State of Kerala has been requested to upload information of schools on PM SHRI portal.

The State/UT/KVS/NVS/NCERT-wise details of Central Government funds allocated under PM SHRI scheme during the last three years is attached as **Annexure I**. Further, the details of the Central Government funds allocated to the States/UTs including Kerala under Samagra Shiksha scheme during the last three years is attached as **Annexure II**.

The Department of School Education & Literacy is implementing the centrally sponsored scheme of Samagra Shiksha in partnership with all the States and UTs. Samagra Shiksha has been aligned with NEP 2020. Financial assistance is provided to all States and UTs for various components for implementation of the interventions under Samagra Shiksha as per norms. Accordingly, the annual plans under Samagra Shiksha are prepared by the States and UTs based on their requirements and priority and this is reflected in their respective Annual Work Plan and Budget (AWP&B). These plans are then appraised and approved by Project Approval Board (PAB) in consultation with the States and UTs as per the programmatic and financial norms of the scheme.

An amount of Rs. 92.41 Crore has been released to the State of Kerala as 1st instalment during current financial year out of Central Share of Rs. 452.04 Crore allocated for FY 2025-26. The balance Central Share will be released to the State subject to compliance with release criteria of the scheme and guidelines of Ministry of Finance issued from time to time.

Since, the State of Kerala is implementing Samagra Shiksha Scheme which has been aligned with NEP 2020, it would be appropriate that the States come forward to implement and showcase all the initiatives of NEP 2020 including under PM SHRI Scheme in order to develop government schools of the States as exemplar schools to facilitate best school education services. Implementation of Samagra Shiksha Scheme is implementation of NEP 2020 and PM SHRI Schools are exemplar schools of NEP 2020.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 377 ANSWERED ON 02.02.2026 ASKED BY ADV DEAN KURIAKOSE, HON'BLE MEMBER OF PARLIAMENT REGARDING “WITHDRAWAL OF IMPLEMENTATION OF PM-SHRI SCHEME IN KERALA”

The State/UT/KVS/NVS/NCERT-wise details of Central Government funds allocated under PM SHRI scheme during the last three years are as follows:

(Rs. in crore)

S. No.	States/UTs/ KVS/NVS	FY: 2023-24	FY: 2024-25	FY: 2025-26
		Central allocation	Central allocation	Central allocation
1	A&N Islands	6.25	7.64	10.64
2	Andhra Pradesh	212.91	469.43	386.1
3	Arunachal Pradesh	16.85	50.33	47.29
4	Assam	114.71	297.92	195.86
5	Bihar	NA	NA	600.45
6	Chandigarh	0.73	1.8	1.65
7	Chhattisgarh	39.47	120.85	118.07
8	DNH&DD	2.59	2.56	3.65
9	Goa	3.71	9.49	9.97
10	Gujarat	65.87	109.74	125.81
11	Haryana	51.16	135.3	115.04
12	Himachal Pradesh	NA	135.35	102.46
13	Jammu & Kashmir	104.79	252.68	249.36
14	Jharkhand	NA	155.23	228.87
15	Karnataka	30.17	150.86	226.15
16	Ladakh	8.08	26.66	21.22
17	Lakshadweep	4.36	6.77	7.35
18	Madhya Pradesh	131.99	261.84	368.01
19	Maharashtra	126.81	339.37	220.57
20	Manipur	35.27	82.89	65.94
21	Meghalaya	8.59	30.57	31.68
22	Mizoram	8.2	12	11.68
23	Nagaland	3.9	22.33	30.4
24	Odisha	NA	261.02	511.19
25	Puducherry	2.35	6.52	5.66
26	Punjab	NA	125.68	207.82
27	Rajasthan	98.36	270.5	260.79
28	Sikkim	20.35	31.06	26.73
29	Telangana	239.21	388.67	253.52
30	Tripura	23.61	51.67	38.73
31	Uttar Pradesh	242.99	402.68	377.63
32	Uttarakhand	65.62	117.09	134.16
32	KVS	590.71	817.78	428.05
33	NVS	260.73	654.44	383.65
34	NCERT	NA	NA	5.12
	Total	2520.34	5808.72	5811.27

***Note:** NA- States had not onboarded the PM SHRI scheme in the aforesaid year.

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The details of the Central Government funds allocated to the States/UTs including Kerala under Samagra Shiksha scheme during the last three years are as follows:

(Rs. in lakhs)

S.No.	Name of the States/UTs	FY: 2023-24	FY: 2024-25	FY: 2025-26
		Central allocation	Central allocation	Central allocation
1	A & N Islands	9532.55	8484.17	8939.32
2	Andhra Pradesh	179657.608	173293.31	140772.43
3	Arunachal Pradesh	59601.029	64447.49	78323.466
4	Assam	260407.292	288347.22	368806.989
5	Bihar	502132.656	499123.47	589656.726
6	Chandigarh	13213.99	13720.64	14810.08
7	Chhattisgarh	120045.112	126779.26	118482.35
8	DNH&DD	9537.23	9802.68	10972.68
9	Delhi	37783.6	56633.22	55245.42
10	Goa	3077.84	2426.79	2770.98
11	Gujarat	133473.508	160173.72	143519.856
12	Haryana	101502.757	107632.86	84604.254
13	Himachal Pradesh	68685.118	76494.93	71073.551
14	Jammu & Kashmir	173649.666	172160.13	143599.16
15	Jharkhand	125218.508	117386.04	115690.18
16	Karnataka	95443.122	93654.51	110332.7
17	Kerala	34334.47	42889.42	45204.68
18	Ladakh	19159.03	20099.43	22630.62
19	Lakshadweep	575.47	741.78	881.1
20	Madhya Pradesh	389333.2	412209.15	375084.65
21	Maharashtra	134800.532	143859.39	143182.774
22	Manipur	49677.819	53200.51	59620.043
23	Meghalaya	40496.07	39882.71	40658.74
24	Mizoram	36087.439	29798.67	33224.0445
25	Nagaland	33362.725	28439.24	36020.056
26	Odisha	196376.544	193480.26	213955.904
27	Puducherry	2256.398	1974.29	2126.35
28	Punjab	71866.492	70878.25	86111.964
29	Rajasthan	359233.848	386553.20	334568.23
30	Sikkim	16891.638	15661.00	16641.535
31	Tamil Nadu	212764.72	215315.01	184722.37
32	Telangana	116557.40	116271.55	108827.22
33	Tripura	44074.73	45179.94	50742.202
34	Uttar Pradesh	664429.006	697621.18	589243.272
35	Uttarakhand	72768.264	88371.48	73537.876
36	West Bengal	176747.914	174579.86	199839.4623
	Total	4564755.29	4747566.76	4674423.23
